



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 10th November, 2022

NOTICE

Please take notice that the following matters adjourned on 10.11.2022 in the Court-IV. The next date is indicated below:-

S. No.	Case No.	Name of the parties	Counsel for Appellants	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 1104 of 2020 (PH)	Vikas Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors. With	Parth Bhatia	07.12.2022
2.	Comp. App. (AT) (Ins) No. 1105 of 2020 (PH)	Sapna Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors. With	Parth Bhatia	
3.	Comp. App. (AT) (Ins) No. 1107 of 2020 (PH)	Archana Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors. With	Parth Bhatia	
4.	Comp. App. (AT) (Ins) No. 1108 of 2020 (PH)	Kamlesh Devi Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors.	Parth Bhatia	

By order of Hon'ble Chairperson

-Sd/-

Registrar